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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ 16.1.18

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------------------|----------|---|
| CP(CAA)No.63 /BB/2017 | - | For filing reports | 230/ 232 | Broadcom Semiconductors India Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Raghuram
Adambri
Petitioner**

Petitioner

[Signature]

ORDER

Counsel for Petitioner is present. Assistant from OL Office is present. He requested time for filing report of OL. Reports of ROC & RD already received. List it on 07.02.2018.

[Signature]
Member (T)

[Signature]
Member (J)